

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Western Zone Bench/पश्चिमी क्षेत्र न्यायपीठ
New Administrative Building, B-Wing/नवीन प्रशासनिक इमारत, बी-विंग,
1st floor, Opposite Council Hall /प्रथम मंज़िल, विधान भवन के पीछे,
Camp, Pune - 411 001/कैम्प, पुणे- 411 001.

Dated:- 05th February, 2021
NO.-NGT/WZ/PUNE/70/2021

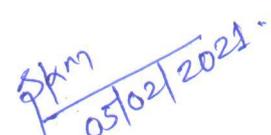
The following public complaints were received from different persons/organisations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011 framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents, court fees and affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website (<https://greentribunal.gov.in/>) of NGT. The detail filing procedure including payment of court fees is also mentioned in the said Rule.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to visit the Filing Section/Counter of “**National Green Tribunal, Western Zone Bench, Pune - 411 001**” in person during the working hours so as to know the filing procedure.

Sr. No.	Date	Inward Diary No. & date	Name and address
1.	04.12.2020	893/2020 dated 10.12.2020	Mr. Abdul Khleel Khureshi, Mahamantri Bhartiya Manganese Mazdoor Sangh, Vidrbha Pradesh Office, Chikhla Jordsarak, PO. Gobarwahi, Thesil. Tumsar, Zila Bhandara-441 907.
2.	Nil	923/2020 dated 19.12.2020	Address not mentioned
3.	19.12.2020	939/2020 dated 23.12.2020	Mr. Bharti Anil Savane Village & Post- Devikhindi, Tq.- Khanapr (Vita), District- Sangali.
4.	17.12.2020	940/2020 dated 23.12.2020	Mrs. Chetaben Babubhai Patel, Sarigam, Behind Koliwad, Tal.- Umargam, District- Valsad, Gujarat.

5.	28.12.2020	By e-mail dated 28.12.2020	Mr. Sandeep Chodankar, Member of local & State Level Committees on Water & Environment, 17/31, Vivekanand Colony, Ichalkaranji- 416 115.
6.	30.12.2020	20/2021 dated 05.01.2021	Mr. Ghanshyam Datta Warik H.No.184/1, Patnem Colomb, Canacona Goa.
7.	08.01.2021	32/2021 dated 11.01.2021	Mr. Sikandar Hazi Kadar Antar Village- Indirapath, Kopargaon, Tq.- Kopargaon, District- Ahmednagar, Pin code -423 601.
8.	05.01.2021	35/2021 dated 12.01.2021	The Secretary, The Bhuleshwar Residents Association 3/C Jaihind Building, Room No.12 Dr. A.M. Road, Bhuleshwar Road, Mumbai-400 002.
9.	NIL	39/2021 dated 12.01.2021	Mr. Amar K. Naik H. No. 124, Gogal, Margao, Goa- 403 601.
10.	12-01-2021	53/2021 dated 18.01.2021	Mr. Ganpat Shankar Navale Village- Sarul, Post- Vilholi, Tq. & Distt.- Nashik.
11.	31.12.2020	54/2021 dated 18.01.2021	Mr. Sanjeev Kumar Singh Staff Officer to Directorate General of Information Technology, General Staff Branch IHQ of MoD (Army) DGIS Enclave, Rao Tula Ram Marg, New Delhi-110 010.
12.	27-01-2021	76/2021 dated 27.01.2021	Dr. Govindarajan Sankaran Hoemopathic Research and Charities F/2, Saraswat Colony, Off. Linking Road, Lane, Opp. HDFC Bank, Niwas Path, Anusaya Road, Santacruz (West), Mumbai - 400 054. Tel.: 022-26605680


 (Suresh N. Rajurkar)
 Registrar
 NGT(WZB), Pune